NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

A. TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

	and the second contract th	
2. Hon'ble Member	(T) Dr. Ashok K	Kumar Mishra

T.P No.	Purpose	Section	Name of the Parties	
 CA(AA) 05/17	Hearing	230-232	Textron India P. Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner

Respondent)_

1. SATI. P. JOHN SPILEGN

Advocale & polin

Counsel for Petitioner Company is present. He reported that he has complied with the objections.

For hearing, posted to 20.04.2017.

MEMBER (J)

MEMBER (T)